

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Date of Decision: 18.12.96

OA 387/95

Gopi Chand, Typist in the office of DPM, Western Railway, Jaipur.

... Applicant

Versus

1. Union of India through the General Manager, Western Railway, Churchgate, Bombay.
2. Divisional Railway Manager, Western Railway, Jaipur.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.S.C.VAISH, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.R.N.Mathur

For the Respondents

... Mr.Zakir Hussain,
brief holder for
Mr.M.Rafiq

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Gopi Chand, in this application u/s 19 of the Administrative Tribunals Act, 1985, has challenged the order dated 24.8.95, at Ann.A-1, by which he was reverted from the post of Typist scale Rs.950-1500 to that of a Group-D employee.

2. We have heard the learned counsel for the applicant and Shri Zakir Hussain, brief holder for Shri M.Rafiq, counsel for the respondents.

3. It is borne out by a decision rendered in OA 360/91 on 16.10.92 that the applicant qualified the typing test in March and May, 1984 and he has been working as a Typist on ad hoc basis since December, 1979. He had also passed the speed test but due to limited number of vacancies he was not empanelled for the post of Typist. The learned counsel for the applicant has stated before us that the applicant has been appointed as a Typist on regular basis. However, the learned counsel for the applicant states that in the order it is mentioned that his promotion as a Typist on a regular basis is subject to the outcome of this OA. Since the applicant has already been promoted against an available vacancy on a regular basis, the grievance of the applicant now does not survive. The OA is, therefore, disposed of accordingly with no order as to costs.

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(S.C.VAISH)
ADMINISTRATIVE MEMBER

C.KM

(GOPAL KRISHNA)
VICE CHAIRMAN